NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

.

PETITION NUMBER

: CP/6/ (IB)/2018

NAME OF THE PETITIONER(S)

: MAICO VENTILATION PVT LTD

NAME OF THE RESPONDENT(S)

: ETA ENGINEERING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Mr Humany

casel on petrlin

ORDER

Counsel for operational creditor present. He is directed to send private notice to the respondent alongwith copy of the petition and file and affidavit in proof of delivery by the next date of hearing. Put up on 05.02.2018.

(S VIJAYARAGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc